

Government of Jammu & Kashmir Housing & Urban Development Department Civil Secretariat, Srinagar/Jammu

NOTIFICATION Srinagar, <u>26</u> of October, 2019

SRO _______ In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Katra Development Authority (Gazetted/Superior Services) for the Union Territory of Jammu and Kashmir upon exclusion of the posts of Union Territory of Ladakh, shall comprise the posts as indicated in Schedule – I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect. By order of the Governor.

Sd/-

(Dheeraj Gupta), IAS Principal Secretary to the Government Housing & Urban Dev. Department Dated : 26 .10.2019

No. HUD/Adm./ 95 /2019 Copy to the:

- 1. Financial Commissioner, Finance Department.
- 2. Principal Secretary to Hon'ble Governor.
- 3. Secretary to Government, General Administration Department.
- 4. Secretary to Government, Department of Law, Justice and P. A.
- 5. Director Finance, Housing & Urban Dev. Department.
- 6. Chief Executive Officer, Katra Dev. Authority.
- 7. OSD to Advisor (S) to Hon'ble Governor J&K, Srinagar.
- 8. Private Secretary to Chief Secretary, J&K.
- 9. Private Secretary to Principal Secretary, H& UDD.
- 10. Incharge Website.
- 11.5RO file (w.2.s.c).

(Syed Nazir Ahmad) - Under Secretary to the Government



Government of Jammu and Kashmir Housing and Urban Development Department Civil Secretariat, Jammu/Srinagar

Schedule -I to SRO

J&K (Gazetted/Superior Services) of Katra Development Authority.

S.No	Name of the Post	Number Of Posts	Pay Band/ Scale of the Post with Grade Post	Cadre Whether UT/Division/ District
01	Chief Executive Officer	01	15600-39100+6600	UT of J&K
02	Secretary	01	9300-34800+4800	UT of J&K

(Syed Nazir Ahmad) Under Secretary to the Government Housing & Urban Dev. Department